

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No.2300/2017**

New Delhi, this the 25<sup>th</sup> day of August, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Shri J. D. Atkaan, Age 54 years,  
Executive Engineer, Group-A  
Shri P. S. Atkaan, Asstt. Engineer (Civil),  
R/o C-1/115-B, Keshav Puram, Delhi-35.        ...Applicant

(By Advocate : Mr. Rajeev Sharma)

Versus

1. The Commissioner,  
North Delhi Municipal Corporation,  
Dr. S. P. Mukherjee Civic Centre,  
4<sup>th</sup> Floor, J. L. Marg, New Delhi.
  
2. Director (Personnel)  
North Delhi Municipal Corporation,  
Dr. S. P. Mukherjee Civic Centre,  
5<sup>th</sup> Floor, J. L. Marg, New Delhi.        ...Respondents

(By Advocate : Mr. R. N. Singh)

**O R D E R (O R A L)**

**Justice Permod Kohli, Chairman**

Mr. Rajeev Sharma, learned counsel for the applicant submits that the applicant has got the relief. He has instructions to withdraw the O.A.

2. O.A is Dismissed as withdrawn.

(K. N. Shrivastava)  
Member (A)

(Justice Permod Kohli)  
Chairman

/Mbt/